

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 615
CAA-32/ND/2022**

IN THE MATTER OF:

**M/s. Fortum Amrit Energy Pvt. Ltd. and
M/s. Fortum Finnsurya Energy Pvt. Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 22.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

**:Adv. Hirak Mukhopadhyay and
Adv. Shruti Gupta**

For the RD

:Adv. Shankari Mishra

For the OL

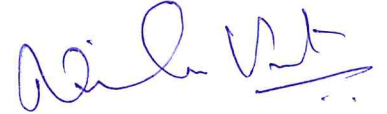
:Ms. Hemlata Rawat

For the Income Tax Department

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ORDER

Due to paucity of time, matter is now adjourned to **30.11.2022.**



(Court Officer)